

(b) if so, the steps taken in this regard?

**THE MINISTER OF AGRICULTURE**  
(SHRI BALRAM JAKHAR): (a) Yes Sir.

(b) The R & D mechanism in the agricultural sector is reviewed regularly for diversification and introduction of modern technology to maximize production and minimize costs.

[Translation]

**Agro-Based Industries**

\*420. SHRI SURYA NARAYAN  
YADAV:  
DR. SUDHIR RAY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to encourage the agro-based industries in the country;

(b) if so, the details thereof;

(c) the number of agro-based industries at present, State-wise; and

(d) the number of such industries proposed to be set up in each State during 1992-93 with locations thereof?

**THE MINISTER OF AGRICULTURE**  
(SHRI BALRAM JAKHAR): (a), (b) and (d) Yes, Sir. It is the policy of the Government to promote Agro-based industries in the country. The Ministry of Food Processing Industries has formulated several developmental Plan Schemes to provide assistance to State Government Organisations/Cooperatives/Voluntary Agencies etc. for setting up such industries. That Ministry, however, does not set up such industries directly in any State. Besides, National Cooperative Development Corporation is paying special attention to promoting agro-based industries in the Co-operative Sector.

(c): The information in regard to number of food processing industries and the detailed item of their Production/Processing are not maintained Centrally in this Ministry. Information with regard to number of rice mills, roller flour mills, fruits and vegetable processing units and sweetened aerated water manufacturing units that are registered under FPO and fish processing units, State-wise are given in the Statements I, II and III.

**STATEMENT-I**

*Total Number of Roller Flour Mills as on 1-1-1992*

<i>Sl. No.</i>	<i>Name of State/UT</i>	<i>Total No. of Floor Mills</i>
1.	Andhra Pradesh	56
2.	Assam	41
3.	Bihar	44
4.	Chandigarh	2
5.	Delhi	17
6.	Gujarat	27

<i>Sl. No.</i>	<i>Name of State/UT</i>	<i>Total No. of Floor Mills</i>
7.	Haryana	16
8.	Himachal Pradesh	12
9.	Jammu & Kashmir	18
10.	Karnataka	54
11.	Kerala	27
12.	Madhya Pradesh	25
13.	Maharashtra	45
14.	Manipur	1
15.	Orissa	21
16.	Punjab	16
17.	Pondicherry	2
18.	Rajasthan	5
19.	Tamil Nadu	53
20.	Uttar Pradesh	70
21.	West Bengal	27
22.	Sikkim	1
23.	Goa	1
24.	Tripura	2
		583

(2). Fish Processing Units (as on 31.12.90)

<i>Name of State</i>	<i>No. of Units</i>
Kerala	98
Karnataka	19
Lakshadweep	1
Tamil Nadu	28
Maharashtra	38

<i>Name of State</i>	<i>No. of Units</i>
Gujarat	29
Goa	6
Andhra Pradesh	23
West Bengal	30
Orissa	12

In addition, there are 130 ice making units and 313 cold storages.

**STATEMENT-II***Number of Rice Mills as on 1.1.1992*

<i>Sl. No.</i>	<i>State/UT</i>	<i>Hullers</i>	<i>Shellers</i>	<i>Hullers cum Shellers</i>	<i>Modern/Modernised Rice Mills</i>	<i>Total</i>
1.	Andhra Pradesh	4609	1776	2364	12995	21744
2.	Assam	305	14	1871	418	2608
3.	Bihar	4749	63	9	51	4872
4.	Gujarat	1890	159	67	1045	3161
5.	Harayana	807	-	-	990	1797
6.	Himachal Pradesh	890	1	2	222	1115
7.	Jammu & Kashmir	-	-	-	-	-
8.	Karnataka	9131	462	1103	3674	14370
9.	Kerala	13413	2	13	2668	16096
10.	Manipur	71	-	97	1	169
11.	Maharashtra	6191	99	472	2515	9277
12.	Madhya Pradesh	3114	239	27	94	3674
13.	Meghalaya	85	-	8	-	93

Sl. No.	State/UT	Hullers	Shells	Hullers cum Shellers	Modern/Modern Rice Mills	Total
14.	Nagaland	-	-	-	-	-
15.	Orissa	6398	12	289	552	7364
16.	Punjab	4416	442	-	1965	6823
17.	Rajasthan	152	2	6	193	353
18.	Sikkim	17	-	-	-	17
19.	Tamil Nadu	13292	144	1530	3262	18228
20.	Tripura	689	5	8	1	703
21.	Uttar Pradesh	5707	562	150	1215	7634
22.	West Bengal	9404	2	71	980	10457
23.	Chandigarh	4	-	-	27	31
24.	Delhi	3	-	-	31	34
25.	Pondicherry	179	-	8	33	220
26.	Andman & Nicobar	116	-	-	-	116
27.	Arunachal Pradesh	-	-	-	-	-

Sl. No.	State/UT	Hullers	Shellirs	Hullers cum Shellerssd	Modern/Modernl Rice Mills	Total
28.	Dadra & Nagar Haveli	8	1	-	-	9
29.	Lakshadweep	-	-	-	-	-
30.	Goa	675	-	5	37	717
31.	Mizoram	-	-	-	-	-
		86315	4098	8300	32969	131682

**STATEMENT-III***Number of Fruit & Vegetable Processing Units and Sweetened Aerated Water Units*

<i>Sl. No.</i>	<i>Name of State</i>	<i>F&amp;VP Units</i>	<i>Saw Units</i>
1.	Andhara Pradesh	201	64
2.	Assam	19	2
3.	Bihar	43	10
4.	Gujarat	171	52
5.	Haryana	115	17
6.	Himachal Pradesh	70	1
7.	Jammu & Kashmir	68	6
8.	Karnataka	176	38
9.	Kerala	259	24
10.	Madhya Pradesh	82	27
11.	Maharashtra	506	85
12.	Manipur	11	1
13.	Meghalaya	7	1
14.	Nagaland	4	-
15.	Orissa	17	4
16.	Punjab	158	9
17.	Rajasthan	78	24
18.	Sikkim	2	-
19.	Tamil Nadu	314	35
20.	Tripura	3	-
21.	Uttar Pradesh	379	39

<i>Sl. No.</i>	<i>Name of State</i>	<i>F&amp;VP Units</i>	<i>Saw Units</i>
22.	West Bengal	214	23
23.	Andaman & Nicobar Islands	1	-
24.	Arunachal Pradesh	2	-
25.	Chandigarh	24	7
26.	Dadra & Nagar Haveli	5	2
27.	Delhi	151	18
28.	Goa	131	86
29.	Mizoram	2	-
30.	Pondicherry	9	2
<b>TOTAL:</b>		<b>3222</b>	<b>577</b>

**Restrictions on Demonstrations in  
Delhi**

\*421. SHRI MRUTYUNJAYA NAYAK:  
Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) whether the Government propose to  
impose restrictions on staging of demonstra-  
tions, dharmas and hunger strikes in Delhi in  
view of the inconvenience caused to the  
people due to special security and traffic  
arrangements made therefor;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS  
(SHRIS.B. CHAVAN): (a) to (c) Reasonable  
restrictions are imposed by Delhi Police in  
public interest while permitting assemblies,  
processions, meetings, etc.

[English]

**Death Compensation Cases of Indians  
In Kuwait Courts**

\*422. SHRI RAMESH CHENITHALA:  
Will the Minister of EXTERNAL AFFAIRS be  
pleased to state:

(a) whether any death compensation  
cases of Indians were pending in Kuwaiti  
courts prior to the invasion;

(b) if so, the number thereof and the  
present position of those cases; and

(c) the remedial measures taken in the  
matter?

THE MINISTER OF EXTERNAL AF-  
FAIRS (SHRI MADHAVSINH SOLANKI):  
(a) to (c) There were ten cases pending out  
of which seven have been settled; our